



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-026/NCLAT/CHN BEN/2026

Dated: 18<sup>th</sup> February 2026

**NOTICE**

Please take notice that the next date of hearing in the following matter of Chennai Bench is **23.02.2026**.

| S.No | Case No.                                                                                                                                               | Name of the Parties                                                                 | Counsel for Appellants | Counsel for Respondents |
|------|--------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1.   | Comp App (AT) (CH)<br>(Ins) No. 62/2026<br>For Stay<br>IA No. 156/2026<br>For Condone Delay<br>IA No. 157/2026<br>Delay in refiling<br>IA No. 185/2026 | Riju Ravindran<br>Vs<br>Shailendra Ajmera,<br>RP, Think and Learn<br>Pvt Ltd & Anr. | Mr. V Shyamohan        |                         |

By order of Hon'ble Member (Judicial)

Chennai Bench

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